

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6288
ANSWERED ON:15.05.2012
FUNDING FOR SKUAST
Bhagora Shri Tarachand

Will the Minister of AGRICULTURE be pleased to state:

- (a) the programme/objectives under which the Indian Council of Agricultural Research (ICAR) is funding the Kashmir Veterinary college, Sher-i-Kashmir University of Agricultural Sciences and Technology (SKUAST);
- (b) whether the SKUAST has failed to adopt the Indian Veterinary Act, 1984 resulting in deficient regulations and poor standards of veterinary practices at the SKUAST;
- (c) if so, whether ICAR/Ministry has conducted any campus inspection of the SKUAST since 2009;
- (d) if so, the details of deficiencies identified by such inspections;
- (e) whether the SKUAST has nominal resident campus and about 55% non-functional infrastructure;
- (f) if so, the details thereof and the reasons therefor; and
- (g) the steps taken by the Government in this regard including withdrawal of financial grants from ICAR forthwith?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a) SKUAST was provided with ICAR development grant of about 39.00 crores under the scheme, 'Strengthening and Development of higher agricultural education in India', during the XI Plan period. In addition, a special grant of Rs.100 crores, beginning from the financial year 2010-11, has been announced, of which Rs.30.00 crores have been provided to the University under this scheme.
- (b) The provision of Indian Veterinary Council Act, 1984 have not been extended to the State of Jammu & Kashmir.
- (c) Does not arise.
- (d) Does not arise.
- (e) to (g): Agriculture, including higher agricultural education is a state subject. As such state agricultural universities are set up, administered and largely funded by the State Governments. However, according to SKUAST, they are a multi campus university having five faculties at different locations, namely, Shalimar, Suhama & Wadura; and while they have nominal residential facilities, and limited infrastructure, it is not correct to say that 55% of the infrastructure they have is non-functional.